IN THE CENTRAL ADMNISTRATIVE TRIBUNAL CALCUTTA BENCH CALCUTTA

OA 1204 of 1997

Date of Order: 17-07-2006

Present: Hon'ble Mr. B.N. Som, Vice-Chairman

Pyari Debi -Vs-S.E. Railway

For the Applicant : None For the Respondents : None

<u>ORDER</u>

The matter was last listed for hearing on 17.10.1997 when none appeared for the respondents. However, Ld. Counsel for the applicant was present. The case was listed thereafter on 12.1.1998 for admission hearing. Since then, nobody is pursuing the matter for either side. In the said premises, the O.A. is dismissed on account of non-prosecution.

VICE-CHARMAN

DKN'